9135 Written Answers

COPPER MINES

5416. SHRI BABURAO PATEL: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the number and places of copper mines with names of their owners and the annual output of copper from each copper mine during the last three years;

(b) the amount allocated for increasing the production target of copper during the Fourth Five Year Plan; and

(c) the amount of foreign exchange spent every year in the import of non-ferrous metals including copper?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) There are at present three copper mines in the country (Musabani, Surda and Patharghora—all in Bihar), all belonging to Indian Copper Corporation Limited. The production of copper from these mines are as follows:

1964	•		9475 tonnes
1965	•	•	9360 tonnes
1966		•	9333 tonnes

(b) The Fourth Plan has not yet been finalised.

(c) The amount of foreign exchange spent in the import of non-ferrous metals including copper is as follows:

1965-66	•	•	Rs.	68 ·75	crores
1966-67	•	•	Rs.	81 .96	crores
1967-68	•	•	Rs.	48 ·08	crores
(upto August 1967).					

BRITISH INDIA CORPORATION

5417. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOP-MENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the late Prime Minister Nehru's letter dated the 2nd September, 1962 to the former Minister of Industries, Shri K. C. Reddy, regarding the British India Corporation, as reproduced in the 'Blitz' of 14th November, 1967 is correct; and

(b) if so, how did this official letter leak out to the newspapers?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The wording of the extracts of late Prime Minister's letter dated the 2nd September, 1962 as also the sequence in which portions thereof have been reproduced in the 'Blitz' of 14th November, 1967 differ from the Prime Minister's letter, a copy of which was laid on the Table of the House in reply to Unstarred Question No. 3677-K. [Placed in Library. See No. LT-2164/67].

(b) The matter is being looked into.

PASSES TO RAILWAY EMPLOYEES

5418. SHRI BABURAO PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees, on each railway, in the pay zones of below Rs. 100, Rs. 100 and over up to Rs. 300, Rs. 300 and over up to Rs. 1000 and Rs. 1000 and over up to Rs. 3000 and over;

(b) the number of free passes issued, classwise, to them and their dependents during the year ending the 31st March, 1967 and the approximate total cost of these free passes to the Railways;

(c) whether Government are aware that this free pass privilege is grossly abused by the railway employees who sell their free passes to persons not dependent on them; and

(d) if so, the measures taken to prevent and detect such cases and the number of cases of this type detected and the kind of punishment given to the culprits during the year ending 31st March, 1967?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

BRITISH INDIA CORPORATION

5419. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOP-MENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the 20 per cent shareholdings of Bajorias are mortgaged with several banks from whom they obtain proxies to retain control over the management of the British India Corporation in spite of these banks being under the supervision of the Reserve Bank of India;

(b) whether it is also a fact that the present management is trying to sell five sugar mills of the Corporation to the Benamis of Bajorias; and (c) the specific reasons why the profits of the British Indian Corporation which were Rs. 4,17,66,191 in 1961 have gone down to Rs. 11,13,382 in 1966?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The information is not available with the Government.

(b) and (c). Attention is invited to the answer given to parts (a) to (d) of Unstarred Question No. 3677-N, laid on the Table of the House. [*Placed in Library.* See No. LT-2165/67].

परिषम रेलवे के स्टेशन मास्टर, असिस्टेंट स्टेशन मास्टर और टिकट कलक्टर

5420. श्री हुकम चन्द कछवायः क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) पश्चिम रेलवे में कितने स्टेशन मास्टर, असिस्टेंट स्टेशन मास्टर और टिकट कलक्टर काम कर रहे हैं और उनमें से कितने लोग अस्थायी हैं और कितने स्थायी हैं;

(ख) इन पदों पर कार्यं करने वाले व्यक्तियों को कितने समय बाद स्थायी बना दिया खाता है और पिछले दो वर्षों में कितने कर्मवारियों को स्थायी बनाया गया है; भौर

(ग) जून, 1967 से नवम्बर, 1967 तक पश्चिम रेलवे में इन पदों पर कितने व्यक्तियों की भर्ती की गई है और उनमें कितने व्यक्ति भतपूर्व सैनिक हैं?

रेलवे मंत्री (भी घे० मु० पुनाचा) : (क)					
	स्थायी	अस्थायी	जोड़		
स्टेशन मास्टर	942	29	971		
सहायक स्टेशन					
मास्टर	2510	586	3096		
टिकट- कलक्टर	689	421	1110		
(ख) सूचना			है और		
सभा-प टल पर रख दी जायेगी ।					
(ग) स्टेशन	मास्टर	• कोई	हे नहीं ।		
सहायक स्टेश	न मास्टर	ं को	र्र नहीं ।		
হিকত কলক	:र	•	8		
उनमें कोई भूतपूर्व सैनिक नहीं था ।					

बर्तनों का निर्यात

5521. श्री मोलहू प्रसाव : क्या वाणिक्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत से मुराद्य-बादी बर्तनों का निर्यात इस क्षेत्र में पाकिस्तानी प्रतियोगिता के कारण घट गया है ;

(ख) क्या यह भी सच है कि भारत में पाकिस्तान के उच्चायुक्त ने मुरादाबाद में इस उद्योग में लगे मुसलमान विशेषज्ञों को पाकिस्तान भेज दिया है; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिकिया है ?

बाणिज्य मंत्री (श्री दिनेश सिंह) : (क) बर्तनों (अधिकांशतः मुरादाबाद में निर्मित तथा निर्यातित तांबे तथा पीतल के बर्तनों एवं ई॰ पी॰ एन॰ एस॰ की वस्तुओं) के निर्यात में गिरावट नहीं आई है जैसा कि नीचे लिखे आंकड़ों से प्रकट है। हां, पीतल एवं तांबे के बर्तनों के निर्यात में 1965–66 की अपेका 1966–67 में कुछ गिरावट आई है।

(मूल्य लाख रुपयों में)

		•	~
वस्तु	1965-	1966-	अप्रैल-
	66	67	सितम्बर
			1967
पीतल के बर्त्तन	11.38	9.85	4.32
तांबे के बर्त्तन	2.75	0.62	0.36
ई॰ पी॰ एन॰			
एस० की			
वस्तुएं	16.99	28.17	10.20
योग	31.12	38.64	14.88

यह सत्य है कि मघ्य-पूर्व के देशों में भारत से निर्यातित बर्तनों को पाकिस्तान से कुछ प्रतिस्पर्धा का सामना करना पड़ रहा है।

(ख) राज्य सरकार से मामले में छानबीन करने के लिये निवेदन किया जा रहा है।

(ग) प्रश्न नहीं उठता।